

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह): (क) और (ख). हर मामले की परिस्थितियों और गुण-बोध को ध्यान में रखते हुए सरकार टिकट परीक्षकों के बचाव की व्यवस्था करती है। जिन मामलों में टिकट परीक्षक अपने खर्च पर अपने बचाव की व्यवस्था करते हैं, उनके पक्ष में फैसला हो जाने के बाद हर मामले के गुण-बोध के आधार पर कानूनी खर्च की प्रतिपूर्ति के प्रश्न पर विचार किया जाता है।

पश्चिम रेलवे में टिकट परीक्षकों को रात में काम करने का भत्ता और मील भत्ता

2248. श्री हुकम चन्द कछवाय: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पश्चिमी रेलवे के टिकट परीक्षकों को रात में काम करने का भत्ता और मील भत्ता नहीं दिया जा रहा है; और

(ख) यदि हां, तो इसके क्या कारण हैं जबकि उसी श्रेणी के अन्य कर्मचारियों को रात में काम करने का भत्ता दिया जाता है?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह): (क) और (ख). चल टिकट परीक्षक रात-ड्यूटी भत्ता और मील-भत्ता पाने के पात्र नहीं हैं। पश्चिम रेलवे या किसी दूसरी रेलवे में इन भत्तों के भुगतान का सवाल नहीं उठता।

टिकट परीक्षकों के लिये क्वार्टर

2249. श्री हुकम चन्द कछवाय: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) सभी जोनल रेलवे पर कितने कट परीक्षकों को अभी तक सरकारी वॉटर दिये गये हैं;

(ख) कितने टिकट परीक्षकों को सरकारी क्वार्टर नहीं दिये गये हैं;

(ग) कितने टिकट परीक्षकों के पास न तो उनके मकान हैं और न ही सरकारी मकान हैं; और

(घ) इसके क्या कारण हैं?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह): (क) 1504।

(ख) 5559।

(ग) 4786।

(घ) पर्याप्त संख्या में क्वार्टर उपलब्ध नहीं हैं।

Indian Oxygen Limited, Calcutta

2250. Shri Mohammed Elias:
Shri H. N. Mukerjee:

Will the Minister of Industry and Supply be pleased to state:

(a) the different kinds of licences issued so far in favour of Messrs. Indian Oxygen Limited, Calcutta;

(b) the names of the manufacturers to whom similar licences have been issued;

(c) whether these licences have been fully utilised by these manufacturers; and

(d) if not, what steps are being taken to improve the position?

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): (a) M/s. Indian Oxygen Limited, Calcutta have been granted licences under the Industries (Development and Regulation) Act, 1951 for the manufacture of Industrial Gases, like Oxygen, Dissolved Acetylene, Nitrogen, Hydrogen, Nitrous Oxide, Argon etc., Welding Electrodes, Electric Welding Equipment, Gas Welding and Cutting Equipment, Torches, Valves etc.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5382/65].

(c) Not in all cases.

(d) Some of the schemes are in different stages of implementation on account of the time taken for arranging the necessary foreign exchange for import of equipment etc., and on account of various other factors also such as collaboration terms etc. Government are trying to render the all possible assistance to these firms for the early implementation of their schemes as and when their problems are brought to notice.

Burning Appliances

2251. Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Steel and Mines be pleased to state:

(a) the outline of the research made in designing new apparatus or improving upon the present fuel burning appliances in Steel Plants; and

(b) if no study has been made so far, whether Government propose to entrust the task to the Central Fuel Research Institute or Fuel Efficiency Services?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). The information is being collected and will be placed on the Table of the House.

Manufacture of Boilers

2252. Shri Himatsingka:
Shri Rameshwar Tantia:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Unstarred Question No. 2872 on the 30th April, 1965 and state:

(a) whether Government have received any report from the American firm commissioned to carry out feasibility-studies for the setting up of a new unit for the manufacture of large

capacity thermal boilers of 200 Mw and above; and

(b) the estimated capacity that would be available at the end of the Fourth Plan period and the estimated requirements of the boilers?

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): (a) No, Sir. An agreement has yet to be executed with the U.S. firm.

(b) The requirements of boilers to match the thermal power equipment to be manufactured in the country by 1970-71 are estimated at 2.1 million Kw and the capacity available from the existing units at that time will be 1.25 million Kw. Efforts are being made to expand the Boiler units at Tiruchirapalli as early as possible. After this expansion takes place the capacity available will be 2.5 million Kw.

Land along the Railway Tracks

2253. Shri Vishwa Nath Pandey:
Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the N.E. Railway has let out thousands of acres of land along the railway tracks of the North Eastern Railway and also near its stations either to railway staff or to the Governments of Bihar and U.P. for raising crops under the plan to raise food production; and

(b) if so, the total acreage of such land?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) 16150 acres of railway lands have been handed over to State Governments and 3500 acres allotted to Railway employees for Grow More Food purposes. Instructions have been issued to the Railways to bring under cultivation the balance cultivable lands during the current year as far as possible.